

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 55

CA 515/2022 CA 452/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.10.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing &
Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Applicant – CA 452 : Mr. Gaurav Joshi, Senior Advocate, Mr.
Manmeet Singh, Ms. Shatakshi Tripathi
For the Union of India : Mr. Aditya Sikka, Advocate
For the Applicant – CA 515 : Mr. Aniruddh Gambhir i/b Cyril
Amarchand Mangaldas
For R1 & R2 – CA 452 : Animesh Bisht a/w Drishti Das and
Roma Bhojani i/b Cyril Amarchand
Mangaldas

Sections 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 14.11.2022, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)